

GOVERNMENT OF INDIA
MINISTRY OF HEALTH AND FAMILY WELFARE
RAJYA SABHA
QUESTION NO02.03.2010
ANSWERED ON
MEDICAL FACILITY FOR SERVING AND RETIRED EMPLOYEES .

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SHRI S.S. AHLUWALIA

Will the Minister of COALHEALTH AND FAMILY WELFARE INFORMATION AND BROADCASTINGHEALTH AND FAMILY WELFARE be pleased to state :-

- (a) whether the Central Government Employees and Pensioners Health Insurance Scheme (CGEPHIS) has been one of the perquisites provided to Central Government Employees which is part of condition of their employment covering medical facility for employees and their families;
- (b) if so, the details of their service condition dealing with medical facilities currently applicable indicating revisions carried out, if any, during the last three years;
- (c) whether Government is contemplating to restrict the CGEPHIS only for existing employees and cover the future recruits under medical insurance scheme; and
- (d) if so, the details thereof indicating the rationale, if any, behind creating two categories?

ANSWER

THE MINISTER OF HEALTH & FAMILY WELFARE

(SHRI GHULAM NABI AZAD)

(a) to (d) :- Currently, Central Government Employees and Pensioners are covered by the Central Government Health Scheme which is currently available in 25 cities .In areas where CGHS facilities are not available, Central Government Employees get medical facilities under the CS(MA) Rules. The Central Government Employees and Pensioners Health Insurance Scheme (CGEPHIS) has not been introduced as yet. Government of India had floated an Expression of Interest for studying the feasibility of introducing a Health Insurance Scheme for Central Government employees and pensioners and their dependant family members all over India. Offers from Insurance companies have also been invited. If found feasible, the scheme will be implemented after obtaining requisite administrative and financial approvals.